

**Inquiry into Assets possessed by Former
Chairman of Delhi Milk Scheme**

*SHRI KRISHNA CHANDRA PANDEY : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 1745 on the 3rd April, 1972 regarding enquiry into property of ex-Chairman of Delhi Milk Scheme and state ;

(a) the present position regarding the inquiry made into the disproportionate assets possessed by the former Chairman, Delhi Milk Scheme ; and

(b) the action taken or proposed to be taken against this Officer ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) The preliminary enquiry by Central Bureau of Investigation has been completed and their report is under examination of the Central Vigilance Commission.

(b) The stage for action by Government has not yet been reached.

श्री कृष्ण चन्द्र पांडे : माननीय अध्यक्ष महोदय, आपके माध्यम से मैं मंत्री जी से जानना चाहता हूँ सी बी आई की जांच रिपोर्ट विजिलेन्स कमिशन को कब भेजी गई ?

प्रो० शेर सिंह : 14 जुलाई को ।

श्री कृष्ण चन्द्र पांडे : मैं आपके माध्यम से मंत्री जी से जानना चाहता हूँ कि विजिलेन्स कमिशन की जो रिपोर्ट है वह कब तक आयेगी और क्या सभा को उससे अवगत कराया जायेगा ?

प्रो० शेर सिंह : हमने विजिलेन्स कमिशन से कहा है कि वे रिपोर्ट जल्दी भेजें । उन्होंने सूचना दी है कि जल्द से जल्द भेजने की कोशिश करेंगे और उसके बाद हम ऐक्शन लेंगे ।

RE. SHORT NOTICE QUESTION NO. 4

MR. SPEAKER : Short Notice Question No. 4—Dr. Ranen Sen. He is not here. Then we go to the Calling Attention Notice.

SHRI S. M. BANERJEE : Sir if the train is late, what will happen ? Will it not be postponed and taken up tomorrow ? He was to come today by train. Kindly postpone it to some other day.

MR. SPEAKER : It is all right; it is an important subject.

Calling Attention Notice—Shri Shamnandan Mishra.

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WRITTEN ANSWERS TO QUESTIONS

**Sinking of a Freighter "Damodar Mandovi"
in Arabian Sea**

*361. SHRI VEKARIA :
SHRI MUHAMMED SHERIFF :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether a freighter, "Damodar Mandovi" sank in the Arabian Sea recently ; if so, the number of persons drowned ;

(b) whether any enquiry has been made ; and

(c) if so, the results thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) Yes, Sir. The freighter sank on 29th July 1972. 31 members of the crew are still missing.

(b) and (c). An enquiry under Section 359 of the Merchant Shipping Act, 1958, is in progress. It is expected to be concluded shortly.

Loss sustained by F.C.I.

*362. SHRI V. MAYAVAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the percentage of operational loss permissible in the Food Corporation of India ;

(b) the actual loss during the previous year and the factors leading to abnormal losses, if any ; and

(c) the remedial measures taken to prevent such losses ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) A statement indicating the powers of officers of the Food Corporation of India to accord 'write off' sanction with the concurrence of their Finance Division is laid on the Table of the Sabha (Statement I) [*Placed in Library. See No. LT-3514/72*]

(b) During the year 1970-71 against a total purchase and sales turnover of Rs. 1413 crores, the transit, storage and voyage losses were about Rs. 15 crores. Abnormal losses occurred in certain specific cases for the reason(s) given in the Statement laid on Table of the Sabha (Statement II). [*Placed in Library. See No. LT-3514/72*]

(c) The steps which have been and/or are being taken by the Corporation to ensure that the losses are brought to the minimum are indicated in the Statement laid on the Table of the Sabha (Statement III). [*Placed in Library. See No. LT-3514/72*]

Scarcity of water in D.I.Z. area in New Delhi

*369. SHRI B. K. DASCHOW-DHURY :
SHRI M. S. SIVASWAMI :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any sanction was asked from the N.D.M.C. and accorded for supply of water to 192 quarters of Type II and 168 quarters of Type III in DIZ area, New Delhi ;

(b) if so, the main features thereof ; and

(c) if not, the steps taken by Government in getting the sanction from the N.D.M.C. at the earliest and remove the scarcity of water in the area ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) Yes, Sir.

(b) The New Delhi Municipal Committee sanctioned on 17th June, 1971 a 3 inch 'T'

connection from there 12" main along Udyan Marg, which serves the following quarters :—

Type	No. of quarters
Type I	64
Type II	192
Type III	168
Total	
	424

(c) Does not arise.

कृषि उत्पादन बढ़ाने के लिए स्वीच्छिक युवक संगठनों की स्थापना

*370. श्री शिवकुमार शास्त्री : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार 'भगीरथ सेना' जैसा कोई स्वीच्छिक युवक संगठन बनाने का है ताकि कृषि उत्पादन बढ़ाया जा सके और नई भूमि पर खेती की जा सके और जो नदियों का मार्ग बदलने, भूमि की खुदाई करने, नहरों को गहरा करने, कुओं और तालाबों की देखरेख करने तथा विद्युत चालित पम्पों की मरम्मत आदि कार्यों में महत्वपूर्ण योगदान दे सके; और

(ख) यदि हाँ, तो तत्सम्बन्धी मुख्य बातें क्या हैं और यदि नहीं, तो इसके क्या कारण हैं ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णा-साहेब पी० शिन्दे) : (क) जी नहीं ।

(ख) प्रश्न नहीं होता ।

Land held by Members of Board of Directors of Tarai Development Corporation and Operation of Ceiling Law

*371. SHRI JITENDRA PRASAD : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 4240 on the 8th July, 1971 regarding Tarai Development Corporation and state how Land owned by members of the Board of Directors of the Tarai Development Corporation escaped the existing limit of land ceiling in th U.P. State ?